GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:62 ANSWERED ON:24.02.2015 FOODGRAIN MOVEMENT THROUGH WATERWAYS Galla Shri Jayadev

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether foodgrains were moved between Andhra Pradesh and other States through waterways on pilot basis and if so, the details thereof and the steps taken for more extensive use of water ways for the purpose;
- (b) whether his Ministry has undertaken any consultations with the Ministry of Shipping for use of other inland waterways including Kakinada-Puducherry for movement of foodgrains; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a): Yes Madam, 10,000 MT foodgrains have been moved on a pilot basis through multimodal route (sea, River and Road) from depots of Andhra Pradesh) to Agartala (Tripura) via Ashuganj (Bangladesh). Also, transpo- rtation of foodgrains from designated depots of Andhra Pradesh to designated depots of Kerala via Costal route is underway and 1,04,542 MT (approx) foodgrains have been moved ex-Andhra Pradesh to Kerala so far. Gover- nment is already using waterways to the maximum extent possible depending up on costl consideration.
- (b) & (c): Ministry has also explored the possibility of moved foodgrains to Karimganj from Kalkata using riverine route. However, it was not found to be feasible due to cost considerations. There is no proposal to use Kakinada Puducherry coastal route at present.